

HIGH COURT OF JUDICATURE AT ALLAHABAD

NOTIFICATION

DATED: ALLAHABAD: September 20, 2006

No. 1602. /DR(S)/2006

Sri **Narendra Kumar-III**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Bareilly to be Additional Chief Judicial Magistrate, Bareilly vice Sri Manoj Kumar Agarwal.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Bareilly.

No. 1603. /DR(S)/2006

Sri **Manoj Kumar Agarwal**, Additional Chief Judicial Magistrate, Bareilly to be Civil Judge, Senior Division, Bareilly vice Sri Manoj Kumar Shukla.

No. 1604. /DR(S)/2006

Sri **Manoj Kumar Shukla**, Civil Judge, Senior Division, Bareilly to be Chief Judicial Magistrate, Bareilly vice Sri Krishna Pal Singh.

No. 1605. /DR(S)/2006

Sri **Krishna Pal Singh**, Chief Judicial Magistrate, Bareilly to be Judge Small Causes Court, Bareilly vice Sri Vinod Kumar-IV.

No. 1606. /DR(S)/2006

Pursuant to Government appointment/Notification No. 5564/II-4-2006-32(2)/2005 dated 8.9.2006 Sri **Vinod Kumar-IV**, Judge Small Causes Court, Bareilly on promotion to U.P. Higher Judicial Service Under Rule 22(3) in Stop Gap Arrangement to be Additional District & Sessions Judge, Azamgarh against Fast Track Court.

No. 1607. /DR(S)/2006

Sri **Rajendra Prasad Tripathi**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Lucknow to be Additional Chief Judicial Magistrate, Lucknow vice Sri Anupati Ram Yadav.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Lucknow.

No. 1608. /DR(S)/2006

Sri **Anupati Ram Yadav**, Additional Chief Judicial Magistrate, Lucknow to be Special Chief Judicial Magistrate, Lucknow vice Sri Jamal Masood Abbasi.

No. 1609. /DR(S)/2006

Sri **Jamal Masood Abbasi**, Special Chief Judicial Magistrate, Lucknow to be Civil Judge, Senior Division, Malihabad at Lucknow vice Sri Amarjeet Verma.

No. 1610. /DR(S)/2006

Sri **Amarjeet Verma**, Civil Judge, Senior Division, Malihabad at Lucknow to be Civil Judge, Senior Division, Mohanlalganj at Lucknow vice Sri Shiv Kumar Singh.

No. 1611. /DR(S)/2006

Sri **Shiv Kumar Singh**, Civil Judge, Senior Division, Mohanlalganj at Lucknow to be Civil Judge, Senior Division, Lucknow vice Sri Bhu Deo Gautam.

No. 1612. /DR(S)/2006

Sri **Bhu Deo Gautam**, Civil Judge, Senior Division, Lucknow to be Chief Judicial Magistrate, Lucknow vice Smt. Reeta Kaushik.

No. 1613. /DR(S)/2006

Smt. **Reeta Kaushik**, Chief Judicial Magistrate, Lucknow to be Judge Small Causes Court, Lucknow vice Sri Ashokeshwar Kumar Ravi.

No. 1614. /DR(S)/2006

Pursuant to Government appointment/Notification No. 5564/II-4-2006-32(2)/2005 dated 8.9.2006 Sri **Ashokeshwar Kumar Ravi**, Judge Small Causes Court, Lucknow on promotion to U.P. Higher Judicial Service Under Rule 22(3) in Stop Gap Arrangement to be Additional District & Sessions Judge, Ballia against Fast Track Court vice Sri Ashok Kumar Bhardwaj.

BY ORDER OF THE COURT,
Sd/-

(SWATANTRA SINGH)
REGISTRAR GENERAL

No. 227 / DR (S)/ 2006, Dated: Allahabad: September 20, 2006.

Copy forwarded for information and necessary action to:

1. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow
2. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
3. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
4. The Director, Institute of Judicial Training & Research, U.P., Vineet Khand, Gomti Nagar, Lucknow. ,(Information available on E-mail).
5. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
6. The Registrar, High Court, Lucknow Bench, Lucknow with the request to place this notification before the Hon'ble Judges sitting at Lucknow for their Lordships kind perusal. (Information available on E-mail).
7. The District & Sessions Judges, Azamgarh, Bareilly, Ballia & Lucknow . (Information available on E-mail).

The officers mentioned above shall handover charge of their present posts and shall proceed to take over charge of their new postings immediately.

The Certificates of handing and taking over charge may please be sent to the Deputy Registrar (Services), High Court, Allahabad forthwith.

It is to add that local arrangement shall be made by you in pursuance to the circular letter No.27/D.R.(S)/2000 dated 21.6.2000.

8. (i) Sri Vinod Kumar-IV, Judge Small Causes Court, Bareilly.
(ii) Sri Ashokeshwar Kumar Ravi, Judge Small Causes Court, Lucknow.
The officers mentioned above shall hand over charge from their present posts and proceed to take over charge of their new postings immediately.
The Certificates of handing and taking over charge may please be sent to the Deputy Registrar (Services), High Court, Allahabad forthwith.
9. The Publication Secretary, U.P. Judicial Services Association Office, A-1, River Bank Judges Colony, Lucknow.
10. The Registrar (Confidential), High Court, Allahabad.
11. The Officer On Special Duty/Incharge Computer Centre, High Court, Allahabad.
12. The Assistant Registrar (Budget), High Court, Allahabad.
13. The Assistant Registrar (FTC Cell), High Court, Allahabad.
14. The Section Officer (Admin.A-3 Section), High Court, Allahabad.
15. The Director, Printing & Stationery, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
16. P.S. to Hon'ble Administrative Judges, Azamgarh, Bareilly, Ballia & Lucknow (Information available on E-mail).
17. P.S. to Hon'ble Administrative Judge, Fast Track Courts, High Court, Allahabad

BY ORDER OF THE COURT

Sd/-

(K.K.RANJAN)

DEPUTY REGISTRAR (SERVICES)